

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SREE BHADRA PARKS AND RESORTS LIMITED Date of Commencement of Liquidation: 10-02-2022; List of Stakeholders as on Date: 30-04-2022; Name of IP: Mr. K. Parameswaran nair; Process Number: 1; Last 5 digitof registration number: 12702

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	373344822	1	349471727		23873095		Annexure 3
4	Unsecured financial creditors	59	189012683	55	159389117		29623566		Annexure 4
5	Operational creditors (Workmen)	61	12621405	61	12621405		0		Annexure 5
6	Operational creditors (Employees)	7	5621160	7	5621160		0		Annexure 6
7	Operational creditors (Government Dues)	5	9041040	5	9041040		0		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	8090117	5	7987646		102471		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	141600	1	141600		0		Annexure 9
Total		139	597872827	135	544273695	0	53599132	0	